

12.03 hrs.

## PAPERS LAID ON THE TABLE

**Notifications under the Passports Act, 1967, Foreign Marriages (Amendment) Rules, 1985, Diplomatic and Consular Officers (Fees) Amendment Rules, 1985**

[English]

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) :** I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the Passports Act, 1967 :—

(i) The Passports (Amendment) Rules, 1985 published in Notification No. G.S.R. 345 (E) in Gazette of India dated the 4th April, 1985.

(ii) The Passports (Second Amendment) Rules, 1985 published in Notification No. G.S.R. 860 (E) in Gazette of India dated the 21st November, 1985.

[Placed in Library. See No. LT-2200/86]

- (2) A copy of the Foreign Marriages (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 861 (E) in Gazette of India dated the 21st November, 1985 under sub-section (3) of section 28 of the Foreign Marriage Act, 1969.

[Placed in Library. See No. LT-2201/86]

- (3) A copy of the Diplomatic and Consular Officers (Fees) Amendment Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 862 (E) in Gazette of India dated the 21st November, 1985 under sub-section (3) of section 8 of the Diplomatic and Consular Officers (Oath and Fees) Act, 1948.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) to (3) above.

[Placed in Library. See No. LT-2202/86]

**Notifications under the National Cadet Corps Act, 1948**

**THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) :** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 13 of the National Cadet Corps Act, 1948 :—

- (1) The National Cadet Corps (Fifth Amendment) Rules, 1985 published in Notification No. S.R.O. 18(E) in Gazette of India dated the 27th December, 1985.

- (2) The National Cadet Corps (Girls Division) (Third Amendment) Rules, 1985 published in Notification No. S.R.O. 19 (E) in Gazette of India dated the 27th December, 1985.

[Placed in Library. See No. LT-2203/86]

**Statement re : 'vote on Account' for the National Airports Authority**

**THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) :** I beg to lay on the Table a statement (Hindi and English versions) regarding 'Vote on Account' for the National Airports Authority.

[Placed in Library. See No. LT-2204/86]

**Notification under the Central Excise Rules, 1944**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** I beg to lay on the Table a copy of Notification No. G.S.R. 347 (E) (Hindi and English versions) published in Gazette of India dated the 1st

[Sbri Janardhana Poojary]

March, 1986 together with an explanatory memorandum regarding exemption to polyester fibre manufactured from non-cellulosic wastes by the process of recycling of such wastes in India from the duty of excise as is in excess of Rupees 20 per kg., issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-2205/86]

**Notification under section 10A of the Former Secretary to State Service Officers (Conditions of service) Act, 1972.**  
**Notifications under section 3 of the all India Services Act, 1951**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table—

- (1) A copy of Notification No. G.S.R. 159 (Hindi and English versions) published in Gazette of India dated the 1st March, 1986 regarding extension of Family Pension Scheme to ICS Officers who retired or died before 1st January, 1964, under sub-section (3) of section 10A of the Former Secretary to State Service Officers (Conditions of Service) Act, 1972.

[Placed in Library. See No. LT—2206/86]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) G.S.R. 314 (E) published in Gazette of India dated the 24th February, 1986 regarding formation of IPS Cadre of Nagaland.

(ii) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 1986 published in Notification No. G.S.R. 315 (E) in Gazette of India dated the 24th February, 1986.

[Placed in Library. See No. LT—2207/86]

**Annual Reports and Reviews on the working of the Electronics Corporation of India Limited, Hyderabad, etc. etc. for the year 1984-85**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table —

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the working of Electronics Corporation of India Limited, Hyderabad, for the year 1984-85.

(ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2208/86]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of, the Institute of Physics, Bhubaneswar, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1984-85 together with Audit Report thereon.

(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Physics, Bhubaneswar, for the year 1984-85.

[Placed in Library. See No. LT-2209/86]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Madras, for the year 1984-85 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Mathematical Sciences, Madras, for the year 1984-85.

[Placed in Library. See No. LT—2210/86]

**Annual Reports and Reviews on the working of the Central Board for the Prevention and Control of water Pollution, New, Delhi and Centre for Environment Education**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : I beg to lay on the Table —

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1984-85 under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1984-85 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Board for the Prevention and Control of Water Pollution, New Delhi for the year 1984-85.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2211/86]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 1984-85 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Environment Education Ahmedabad, for the year 1984-85.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—2212/86]

12.08 hrs.

#### COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

##### Thirteenth Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.